NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No..439/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name of the Company		Maa Tara Ispat Industries Pvt.LtdVs-ROC, W.B		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. PATITA PABAN RISHWAL, Delv Jehns All 12017				

ORDER

Ld. Counsel for the petitioner is present.

Appellant has filed this appeal u/s. 252(3) of the Companies Act, 2013.

Let notice be served on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata for filing details paragraphwise comments within 30 days. Appellant is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and file affidavit of service within 7 days from today.

Petitioner has filed affidavit of service regarding notice on the Regional Director, which may be taken on record.

List on 16/01/2018.

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(Jinan K.R.) Member (J) St

(V.P.Singh) Member (J)